

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1192
ANSWERED ON:21.03.2012
VIOLATION OF RULES
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a consultant has been appointed in Directorate General of Civil Aviation (DGCA);
- (b) if so, whether cases of violation of rules by the Consultant have come to the notice of the Government;
- (c) if so, the details thereof alongwith the reaction of the Government thereto; and
- (d) the action Government proposes to take against the guilty and to avoid such situations in future?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): Yes, Madam.
- (b): No, Madam.
- (c) and (d): Do not arise in view of the answer given on part (b).